

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 224
1054/252/ND/2018**

**IN THE MATTER OF:
Income Tax-6**

...APPELLANT

Vs.

M/s. MSC Impex Pvt. Ltd. & Anr.

...RESPONDENT

**Section
Under Section 252**

Order delivered on 16.01.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Appellant
For the Respondent**

**:
:Mr. Alok Pandey, AROC**

ORDER

Affidavit of service has been filed by the counsel for the Income Tax Department. Counsel for the Income Tax Department seeks time to publish the notice in the local Newspaper through publication/affixation. Matter is adjourned to 14.04.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(Abni Ranjan Kumar Sinha)
Member (J)**